

02.11.2020

<b>CITY CIVIL COURT MUMBAI IN THE COURT OF HHJ Shri. S.C.Pathare COURT 5 ADDL SESSIONS JUDGE CIVIL CAUSE LIST DATED 02-11-2020</b>			
<b>Sr. No.</b>	<b>Cases</b>	<b>Party Name</b>	<b>Next Purpose</b>
1	Suit. No. 702/2009	MS.M.CHUNILAL CO Vs MUNICIPAL CORP.OF GR.MUMBAI	R/E.
2	Suit. No.1194/2010	MAQSUD NAWAZ CHASMAWALLA Vs B.M.C	R/E.
3	Suit. No.1681/2010	SHRI JARIQ JAFRANI Vs THE MUNICIPALCORPORATION OF GR.MUMBAI	R/E.
4	Suit. No.311/2011	M-S DELAWALA AND ASSOCIATES Vs BMC	Arg.
5	Suit. No. 6126/2003	DEV DARSHAN CHS LTD ORS Vs MS.ELLORA CONSTRUCTION CO ORS	Arg.
6	Suit. No. 1230/2011	MOHAMMED ASLAM SHARIF QURESHI AND ANR Vs MCGM	Arg.
7	Suit. No. 572/2017	Astoria Hotel Vs MCGM	F.I.
8	Suit. No. 2360/2018 NM. 616/2019	Ismail Haji Koradia Vs MCGM	F.I.
9	Suit. No. 567/2012 Chs. 206/2017	MR. UMIDALI SULTANALI Vs MCGM AND ORS.	Chs. Hrg.
10	Suit. No. 199/2014 NM. 246/2014	MAMUR NAWADAR KHAN Vs MUNICIPAL CORPORATION OF GR MUMBAI	NM. Hrg.

03.11.2020

<b>CITY CIVIL COURT MUMBAI IN THE COURT OF HHJ Shri. S.C.Pathare COURT 5 ADDL SESSIONS JUDGE CIVIL CAUSE LIST DATED 03-11-2020</b>			
<b>Sr. No.</b>	<b>Cases</b>	<b>Party Name</b>	<b>Next Purpose</b>
1	Suit. No. 3314/2013	M-S SHREE KAMNATH DEVELOPERS Vs MCGM AND ORS	R/E.
2	Suit. No. 44/2014 @ Nm. 27/2014	ALTAF HUSSEIN MOHAMMED and Ors.V/s. BMC.	R/E.
3	Suit. No. 1242/2014	SAMINA SHABBIR PATEL Vs THE ASST MUNICIPAL COMMISSIONER B WARD MUMBAI	R/E.
4	Suit. No. 1607/2011	SURENDRA KUMAR AGARWAL Vs MCGM	Arg.
5	Suit. No. 1071/2020	Jamil Andul Latif Bhamla Vs MCGM	Arg.
6	Suit. No. 3309/2019 @ Nm. 4944/2019	Parvez Khodayar Raisi Vs MCGM	Arg.
7	Suit. No. 1928/2016	M.C.Ibrahim Kutty Vs BMC	F.I.
8	Suit. No. 785/2018 @ NM. 2831/2019	Mr.Aziz Majid Shaikh Vs B.M.C.	F.I.
9	Suit. No. 2397/2017 @ NM. 4078/2017	M/s. Metro House Pvt Ltd Vs 1. Designated Officer 2. MCGM	NM. Hrg.
10	Suit. No. 931/2013	UDANATH V MISHR Vs MCGM	Compliance

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04.11.2020

<b>CITY CIVIL COURT MUMBAI IN THE COURT OF HHJ Shri. S.C.Pathare COURT 5 ADDL SESSIONS JUDGE CIVIL CAUSE LIST DATED 04-11-2020</b>			
<b>Sr. No.</b>	<b>Cases</b>	<b>Party Name</b>	<b>Next Purpose</b>
1	Suit. No. 5055/2012	SHRI HARSUKHRAI V THAKKAR Vs MCGM	R/E.
2	Suit. No. 1343/2015	Procam Running Pvt. Ltd. Vs MCGM	R/E.
3	Suit. No. 1823/2015	Narsi Vijpar Shah Vs 1.MCGM 2.Asst.Engineer	R/E.
4	Suit. No. 4257/2012	MS TIP TOP REALTORS AND HOTELS PVT LTD Vs M.C.G.M	Arg.
5	Suit. No. 2772/2014 @ NM 3819/2014	1.ALLENBURY FINANCIAL SERVICES PRIVATE LIMITED 2.MR.MANOJ S.JAIN Vs BMC	Arg.
6	Suit. No. 819/2016 @ NM 445/2020	Mrs. Munni Birendra Gupta Vs 1.Assistant Commissioner-A Ward 2.MCGM	Arg.
7	Suit. No. 2854/2018	M/s. Aekta Trust Vs MCGM	F.I.
8	Suit. No. 510/2019	Shrikant Maruti Nagare Vs MCGM	F.I.
9	Suit. No. 2191/2006 @ NM.4641/2019	SHRI SHRIPAD GANPATRAO PATANKAR ORS. Vs B.M.C.	NM. Hrg.
10	Suit. No. 54/1988	M S NAYANTARA DEVELOPMENTCORPN Vs M S G K BUILDERS AND ORS	Report

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05.11.2020

<b>CITY CIVIL COURT MUMBAI IN THE COURT OF HHJ Shri. S.C.Pathare COURT 5 ADDL SESSIONS JUDGE CIVIL CAUSE LIST DATED 05-11-2020</b>			
<b>Sr. No.</b>	<b>Cases</b>	<b>Party Name</b>	<b>Next Purpose</b>
1	Suit. No. 798/2010	SARASWATI P.NAIDU ORS Vs MOHD.EKRAM QURESHI ORS	R/E.
2	Suit. No. 316/2012	AZIZ UR REHMAN Vs MCGM	R/E.
3	Suit. No. 494/2012	SHRI PHOOLCHAND C. YADAV Vs MCGM	R/E.
4	Suit. No. 1942/2011	NADIM MERCHANT Vs MCGM	Arg.
5	Suit. No. 2943/2011	BHAVANAND M MAITY Vs M.C.G.M AND ANR.	Arg.
6	Suit. No. 1549/2012	MOHAMMED FAROOQ M USMAN GANI ADVANI Vs MCGB	Arg.
7	Suit. No. 956/2020	Shirin Boman Faramarzi Vs MCGM	Directions
8	Suit. No. 106/2019	Rajesh Durgaji Tandel Vs Nilesh Durgaji Tandel	W/S.
9	Suit. No. 3009/2019	Mustafa Hasan Kutiyawala Vs MCGM	W/S.
10	Suit. No. 3040/2008	Mr.Majid Ahmed Oomerbhoy Vs B.M.C. Ors.	Steps

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06.11.2020

<b>CITY CIVIL COURT MUMBAI IN THE COURT OF HHJ Shri. S.C.Pathare COURT 5 ADDL SESSIONS JUDGE CIVIL CAUSE LIST DATED 06-11-2020</b>			
<b>Sr. No.</b>	<b>Cases</b>	<b>Party Name</b>	<b>Next Purpose</b>
1	Suit. No. 2784/2006	SHRI MOHAMMED SHARIF Vs B.M.C. ORS.	R/E.
2	Suit. No. 4325/2006	MR.SANJAY MUNSHI Vs 1.B.M.C. 2.Jal Rustom Aria D-2	R/E.
3	Suit. No. 3068/2008	Mohd.SO.Hassan Muslim Vs B.M.C.	R/E.
4	Suit. No. 1780/2009	KUNDAPUR NAGRAJ MAHABLA SHET Vs B.M.C ORS	Arg.
5	Suit. No. 3217/2009	MUNICIPAL CORPORATION OF GR MUMBAI Vs SWAPANKUMAR BASANTKUMAR GHOSH	Arg.
6	Suit. No. 2983/2013	NITIN ANANT KSHIRSAGAR Vs MCGM AND ANR	Dismissal
7	Suit. No. 668/2012	MR. SHYAM R. SHIRKE Vs MCGM AND ANR.	Steps
8	Suit. No.	MR. SHYAM R. SHIRKE Vs MCGM AND ANR.	Steps
9	Suit. No. 1654/2018 @ NM. 2588/2018	1.Tarun Manmohan Bali 2.Sonal Agrawal Vs 1.MCGM 2.Designated Officer	NM. Hrg.
10	Suit. No. 1549/1997 @ NM. 222/2012, NM. 502/2012.	M.s SterliteIndustries , India Ltd., Vs MUNICIPAL CORPORATION OF GR. MUMBAI AND ORS.	Suit Stayed

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07.11.2020

<b>CITY CIVIL COURT MUMBAI IN THE COURT OF HHJ Shri. S.C.Pathare COURT 5 ADDL SESSIONS JUDGE CIVIL CAUSE LIST DATED 07-11-2020</b>			
<b>Sr. No.</b>	<b>Cases</b>	<b>Party Name</b>	<b>Next Purpose</b>
1	Suit. No. 1520/2008	Ms.Shikar Realtors Pvt. Ltd. Vs Ms.R.K.Printers Anr.	R/E.
2	Suit. No. 1293/2011	KRISHNA DNYANDEV JADHAV Vs MCGM	R/E.
3	Suit. No. 1776/2011	M-S SHIVRAM ENTERPRISES I PVT. LTD. Vs MCGM	R/E.
4	Suit. No. 1098/2009	SMT.RATI NIVRUTI KHANKEKAR Vs B.M.C ANR	W/s.
5	Suit. No. 2181/2009	SMT.HEERABAI LAXMAN RAUT ORS Vs ANIL LAXMAN RAUT ORS	W/s.
6	Suit. No. 2610/2009	MRS.VANDANA RAJESH JHA Vs B.M.C.	W/s.
7	Suit. No. 791/2018	Akramal Najibul Sarkar Vs MCGM	F.I.
8	Suit. No. 1589/2018	Pavan Mulchand Sadarangani Vs 1. Designated Officer 2. MCGM	F.I.
9	Suit. No. 1285/2019 @ Nm. 2961/2019	Mrs. Bhanu Vinod Sandis Vs Mr. Ramjibhai Wala Sandis	NM. Arg.
10	Suit. No. 1450/2014 @. Chs.591/2020 and NM 1970/2014	MOHAMED HUSSAIN GULAM Vs BMC	Servive

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